



Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 175/TL/2025

Dated: 11.4.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **Rajasthan IV 4B Power Transmission Limited**, 161, First Floor, Vardhman Crown Mall, Amberhai, South West Delhi, New Delhi-110075 for the establishment of "Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-4: 3.5 GW); Part B" (hereinafter referred to as "Project") on a Build, Own, Operate and Transfer basis (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as follows:

S. No.	Scope of the Transmission Scheme	Scheduled COD from Effective Date
1	<p>Establishment of 765/400 kV, 2x1500 MVA S/s at a suitable location near Merta (Merta-II Substation) along with 2x240 MVAR (765 kV) & 2x125 MVAR (420 kV) bus reactor at Merta-II S/s</p> <p>Merta-II S/s - AIS</p> <ul style="list-style-type: none"> 765/400 kV 1500 MVA ICTs- 2 Nos. (7x500 MVA including one spare unit) 400/220 kV 500 MVA ICTs - 5 Nos. 765 kV ICT bays- 2 Nos. 400 kV ICT bays- 7 Nos. 220 kV ICT bays- 5 Nos. 765 kV line bays: 4 Nos. (for 765 kV interconnection with Dausa S/s & Barmer-I PS) 400 kV line bays: 2 Nos. (for 400 kV interconnection with Beawar S/s) 240 MVAR Bus Reactor- 2 Nos. (7x80 MVAR, including one spare unit) 765 kV Bus reactor bays- 2 Nos. 125 MVAR Bus Reactor- 2 Nos. 400 kV Bus reactor bays- 2 Nos. 220 kV line bays: 7 Nos. (for RE connectivity) 220 kV BC (2 No.) bay and 220 kV TBC (2 No.) bay 110 MVAR spare reactor unit (single phase)- 1 No. 220 kV sectionalizer bay (1 set) <p>Future provisions at Merta-II S/s: Space for</p> <ul style="list-style-type: none"> 765/400 kV ICTs along with bays- 4 765 kV line bays along with switchable line reactors- 8 765 kV Bus Reactor along with bay: 1 No. 400 kV line bays along with switchable line reactor- 8 Nos. 400 kV line bays- 2 Nos. 400 kV Bus Reactor along with bays: 1 No. 400 kV Sectionalizer bay: 2 sets 400/220 kV ICTs along with bays- 1 No. 220 kV line bays for RE injection- 1 No. 220 kV Sectionalizer bay: 1 set 220 kV BC (1 Nos.) bays and 220 kV TBC (1 Nos.) bays <p>STATCOM (2x+300 MVAR, 4x125 MVAR MSC, 2x125 MVAR MSR) along with 400 kV bays (2 Nos.)</p>	24 months from the SPV transfer (30.12.2026)
2	<p>Barmer-I PS – Merta-II 765 kV D/c line along with 330 MVAR switchable line reactor for each circuit at each end of Barmer-I PS –</p> <p>Merta-II 765 kV D/c line</p> <ul style="list-style-type: none"> 765 kV, 330 MVAR switchable line reactors at Barmer-I PS end- 2 Nos. 765 kV, 330 MVAR switchable line reactors at Merta-II S/s end- 2 Nos. Switching equipment for 765 kV, 330 MVAR switchable line reactors at Barmer-I PS end- 2 Nos. Switching equipment for 765 kV, 330 MVAR switchable line reactors at Merta-II S/s end- 2 Nos 110 MVAR spare reactor unit at Barmer-I PS (single phase)- 1 No. 	
3	Merta-II – Beawar 400 kV D/c line (Quad)	
4	<p>Merta-II – Dausa 765 kV D/c line along with 240 MVAR switchable line reactor for each circuit at each end of Merta-II – Dausa 765 kV D/c line</p> <ul style="list-style-type: none"> 765 kV, 240 MVAR switchable line reactors at Dausa S/s end- 2 Nos. 765 kV, 240 MVAR switchable line reactors at Merta-II S/s end- 2 Nos. Switching equipment for 765 kV, 240 MVAR switchable line reactors at Dausa S/s end- 2 Nos. Switching equipment for 765 kV, 240 MVAR switchable line reactors at Merta-II PS end- 2 Nos. 	
5	<p>2 Nos. 765 kV line bays each at Barmer-I PS & Dausa S/s</p> <ul style="list-style-type: none"> 765 kV line bays at Barmer-I PS – 2 Nos. 765 kV line bays at Dausa S/s – 2 nos 	
6	<p>2 Nos. 400 kV line bays at Beawar S/s</p> <ul style="list-style-type: none"> 400 kV line bays at Beawar S/s – 2 Nos. 	

- Note:**
- Developer of Barmer-I PS shall provide space for 2 Nos. of 765 kV line bays along with space for 2 Nos. of 330 MVAR switchable line reactor and space for spare reactor unit (110 MVAR) at Barmer-I PS.
 - Sterlite shall provide space for 2 Nos. of 400 kV line bays at Beawar S/s.
 - POWERGRID shall provide space for 2 Nos. of 765 kV line bays at Dausa S/s along with space for 2 Nos. of 240 MVAR switchable line reactor.
- The Central Transmission Utility of India Limited, vide its letter dated 14.1.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
 - Based on the material available on the record, the Commission vide order dated 11.4.2025 in Petition No. 175/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
 - A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Rajasthan IV 4B Power Transmission Limited** before the Commission can be accessed at the <http://www.draip.com> or inspected by any person in the Commission's office by following the laid down procedure.
 - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **21.4.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 - The application shall be taken up for the further hearing by the Commission on **22.4.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary